

the first six months of 1991-92; and

(c) the sectors in which industrial production has declined?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Yes, Sir.

(b) and (c) On the basis of the Index of Industrial Production compiled by the Central Statistical Organisation, the overall rate of growth during April-September 1991-92 was (-) 0.9 per cent over the corresponding period during 1990-91. As regards sector-wise production, the manufacturing sector registered a decline of (-) 2.8 per cent, and mining sector (-) 2.2 per cent over the corresponding period of last year. The electricity sector registered a growth of 8.1 per cent during the same period.

Out of Turn Allotment of DDA Flats to Orthopedically Handicapped and Blind Persons

2470 DR. AMRITLALKALIDAS PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority invited applications from orthopedically handicapped and blind persons for out of turn allotment of DDA flats in August, 1989;

(b) if so, details thereof who applied for such allotment;

(c) the number of applicant allotted flats by DDA so far;

(d) the number of applications rejected and the reasons therefor; and

(e) whether any such applicants were given personal hearing by DDA's Vice Chairman during 1991, if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Approximately 2076 applications were received.

(c) Allotment has been made in respect of 52 cases.

(d) 1137 applications were rejected as the same were not found deserving for allotment of a flat on out-of-turn basis.

(e) Yes, Sir. Deserving amongst them were forwarded to the authority competent to make the out-of-turn allotments.

[Translations]

Report of the Committee Discontinuing Compulsory English Language Paper in U.P.S.C Examinations

2471. SHRI SHIV SHARAN VERMA.
SHRI BARE LAL JATAV:
SHRI DAU DAYAL JOSHI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have examined the report submitted by the committee constituted to discontinue the compulsory English language paper in the examinations conducted by UPSC,

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA). (a) to (c). The report submitted by the Committee in the matter is still under consideration of the Government.